

Annexure–7															
Name of the corporate debtor: Pratibha Krushi Prakriya Limited						Date of commencement of Liquidation: 02/02/2023					List of creditors as on: 16/07/2026				
List of operational creditors (Government dues)															
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	(Amount in Rs)	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in SCC, if applicable				Amount of claim under verification	Remarks, if any
1	Deputy Commissioner of State Tax	Government of India	15-02-2023	₹ 58,13,15,890.00	₹ 31,02,58,093.00	GST Dues	NA	NA	No	0.00%	NA	NA	NA	27,10,57,797	Under Verification
2	ESIC	Government of India	28-02-2023	₹ 5,60,820.00	₹ 5,60,820.00	ESIC Dues	NA	NA	No	0.00%	NA	NA	NA	NA	Admitted
3	Ministry of Food Processing Industries	Government of India	14-09-2020	₹ 2,35,02,793.31	₹ 2,35,02,793.31	Subsidy Grant	NA	NA	No	0.00%	NA	NA	NA	NA	Admitted
4	Gram Panchayat Kodoli	Government of India	10-12-2020	₹ 8,83,622.00	₹ 8,83,622.00	Property Tax	NA	NA	No	0.00%	NA	NA	NA	NA	Admitted
5	Income Tax Department	Government of India	12-01-2021	₹ 8,12,71,020.00	₹ 8,12,71,020.00	Income Tax Dues	NA	NA	No	0.00%	NA	NA	NA	NA	Admitted
	TOTAL			₹ 68,75,34,145.31	₹ 41,64,76,348.31					NA				₹ 27,10,57,797.00	